

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b). Yes, Sir, the Andhra Pradesh Urban Poverty Alleviation Project was submitted by the State Government with a view to bring about more effective urban poverty reduction in 32 Class-I towns in the State through the convergence and development of existing poverty alleviation programmes in three programme areas - economic, environmental and social. The project will adopt a town-wise approach, targeting the poor irrespective of spatial criterion.

(c) The Union Govt had submitted a project proposal to Overseas Development Administration (U.K.) for their consideration. The approval to implement this project from ODA (U.K.) is still awaited

[Translation]

Technical Institution in Badaun, Uttar Pradesh

439 SHRI D.P. YADAV Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether the Government propose to open a technical institute in Badaun, Uttar Pradesh,

(b) if so, the details thereof, and

(c) the time by which it is likely to be set up?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (c). There is no proposal with the All India Council for Technical Education for opening a technical institute in Badaun, Uttar Pradesh

Irrigation Projects

440 SHRI LALIT ORAON Will the Minister of WATER RESOURCES be pleased to state

(a) the details of the major, medium and minor

irrigation projects of Bihar pending with the Central Government for the last three years;

(b) the details of such projects being evaluated from technical and financial points of view by the Central Water Commission;

(c) the details of such projects in respect of which the State Governments have to comply with the recommendations of various Central Evaluation agencies, and

(d) the action being taken by the Union Government in regard to projects in respect of which the State Governments have complied with the recommendations of Central evaluation agencies?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) (a) The following major/medium irrigation projects of Bihar are pending for clearance

Major Projects

- (i) Sone Canal Modernisation Project (Phase-I)
- (ii) Punassi Reservoir Project
- (iii) Subernarekha Multipurpose Project
- (iv) Punpun Morhar Dardha Irrigation Project

Medium Projects

- (v) Kundghat Reservoir Project

Detailed proposals for Minor Projects are not received in Central Government. State Government is competent to plan, finance and implement them.

(b) and (c) The details of the above projects have been given in the enclosed *statement*

(d) After the comments of Central Evaluation Agencies are satisfactorily complied with by the State Government, a comprehensive note on the project proposal is prepared and put up to the Advisory Committee on Irrigation and Multipurpose Projects for consideration and approval

STATEMENT

S No	Name of the Project	Estimated Cost (Rs in crores)	Irrigation benefits (in th ha)	Present Status
1	2	3	4	5
Major Projects				
1	Sone Canal Modernisation Project(Phase-I)	235.93	300	The Project has been considered and accepted by the Advisory Committee in its 56th meeting held in November, 93 subject to

1	2	3	4	5
				investment clearance by State Government and clearance from Ministry of Environment & Forests. Based upon information received from Government of Bihar, Planning Commission has been requested to accord investment clearance.
2	Punassi Reservoir Project	173.04	20.8	Modified estimate examined by CWC and comments pending with Government of Bihar for compliance.
3	Subernarekha Multipurpose Project	1428.82	154.8	Considered and accepted by the Advisory Committee in December '92 for Rs. 1428.82 crore subject to environmental clearance and clearance of rehabilitation & resettlement plans by the Ministry of Welfare and concurrence of the State Finance Department. Concurrence of the State Finance Department has been obtained and sent to Planning Commission. Other observations are pending with Government of Bihar.
4	Punpun Morhar Dardha Irrigation Project	68.92	57.88	The Project report was sent back to the State Government in Feb. '92 as the same was not processed as per CWC guidelines. Supplementary report was received in Dec. '93. State compliances of comments of CWC on various aspects sent during 3-'94 to 4-'94 has been received. Environmental clearance has to be obtained by the State Govt.
Medium Projects				
5	Kundghat Reservoir Project	5.61	1.80	Accepted by Advisory Committee for Rs. 5.61 crore in 8.88 subject to observations.

Sewage and Rainy Water

442 SHRI BHAGWAN SHANKER RAWAT Will the Minister of WATER RESOURCES be pleased to state

(a) whether the Government are aware that the drain which carries the sewage and rainy water from Tajganj area adjoining Taj Mahal causes environmental pollution and at the same time it has damaged the foundation of Taj Mahal due to heavy rains in Agra during the current year.

(b) if so, the steps propose to be taken to check its recurrence in future, and

(c) if not, the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) (a) to (c) Information is being collected and will be laid on the Table of the House.

[English]

Special Grants for Brahmaputra Board

443 SHRI SHANTILAL PARSOTAMDAS PATEL Will the Minister of WATER RESOURCES be pleased to state

(a) whether the Government have decided to give